

**DIVISION BENCH**

**O-120**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/500(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> July, 2021, 10:30 A.M**

|                     |  |                        |                     |
|---------------------|--|------------------------|---------------------|
| Name of the Company | TATA INTERNATIONAL METALS LTD.<br>Vs.<br>MAURIA UDYOG LTD.           |                        |                     |
| Under Section       | IBC Under Sec 9  |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

**Counsel / Authorised Representative appeared through video conference:**

- |    |                                  |                             |
|----|----------------------------------|-----------------------------|
| 1. | Mr. Sidhartha Sharma, Advocate   | ] For Operational Creditor. |
| 2. | Ms. Ujjaini Chatterjee, Advocate | ]                           |
| 3. | Mr. Arjun Asthana, Advocate      | ]                           |
| 4. | Ms. Shalini Basu, Advocate       | ]                           |

**ORDER**

1. Ld. Counsel on behalf of the Operational Creditor present. No representation on behalf of the Corporate Debtor.
2. At the request of the Ld. Counsel for the Operational Creditor, list this matter on 23/07/2021 for reporting settlement.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.